

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 214/TT/2017

Subject : Truing up fees and charges for 2009-14 and determination of fees and charges for the period 2014-19 of the fibre optic communication system in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave links in North Eastern Region.

Date of Hearing : 8.8.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A. K. Singhal, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : NEEPCO Ltd. and Anr.

Parties present : Shri Vivek Kumar Singh, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri V. P. Rastogi, PGCIL
Shri Rakesh Prasad, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the instant petition has been filed for truing-up of fees and charges of 2009-14 tariff period and determination of fees and charges for 2014-19 tariff period of the fibre optic communication system in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave links in North Eastern Region. He submitted that the tariff for the 2009-14 period for the said assets was allowed vide order dated 3.3.2017 in Petition No. 71/TT/2014.

2. The Commission directed the petitioner to submit the following information on affidavit by 27.8.2018 with an advance copy to the respondents:-

- (i) Calculations of "Weighted Average Rate of Interest on loan" for 2009-14 and 2014-19 period.
- (ii) RCE, if any.



(iii) The criteria adopted for apportionment of the cost for the purpose of prudence check.

3. The Commission further directed the respondents to file their reply by 4.9.2018 and the petitioner to file rejoinder, if any, by 11.9.2018. The Commission also directed the parties to comply with the directions within the specified timeline and observed that if no information is received by said time, the matter will be disposed on the basis of the information already on record.

4. Subject to the above, the order in the petition was reserved.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

